NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/170/2017

NAME OF THE PETITIONER(S)

: KAMACHI STEELS LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Soy JOSEPH

PCS for Applicant

- Sy-

ORDER

PCS representing the applicant present. Heard. Order is reserved.

- sd -(S VIJAYARAGHAVAN) Sd -

Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc